

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

39

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT CHENNAI ON 24.08.2018

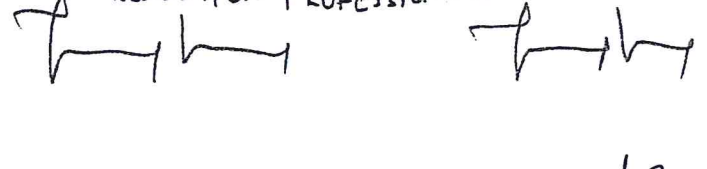
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : MA/130/IB/2018
PETITION NUMBER : CP/551/IB/2017
NAME OF THE PETITIONER(S) : DORAIRAJ THILLAIRAJ
NAME OF THE RESPONDENT(S) : ASHOK MAGNETICS LTD
UNDER SECTION : 60

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

MR. T. K. BHASKAR
V. NAYAKARAN
J. MANIVANNAN

COUNSEL FOR
RESOLUTION PROFESSIONAL



R. Shankaranarayanan, Senior Counsel Counsel for Applicant
for T. Nayakaran



M. L. Ganesan

Counsel for SBI, CBI, FB



ORDER

Counsels for both the parties are present and prayed for time for making submissions.

At request, matter is adjourned for further hearings. Put up on 30.08.2018 at

10.30 A.M.


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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